

Employees State Insurance Scheme

*1238. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:
Shri Bibbuti Mishra:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 265 on the 23rd February, 1961 and state:

(a) whether Government have since taken final decision in regard to enhancement of Statutory rate under Employees' State Insurance Scheme; and

(b) if so, the nature of the decision taken?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) No.

(b) Does not arise.

Ratification of International Labour Organisation Convention

*1239. { **Shri Chuni Lal:**
Shri Ram Krishan Gupta:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 436 on the 23rd February, 1961 and state the further progress since made in ratification of International Labour Organisation Convention regarding plantation workers?

The Deputy Minister of Labour (Shri Abid Ali): As the position obtains at present, it is not possible to ratify the Convention.

Tata Engineering and Locomotive Company

*1240. **Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have sanctioned the raising of the prices of trucks manufactured by the Tata Engineering and Locomotive Company;

(b) if so, to what extent; and

(c) what factors necessitated the increase in the prices?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). Not only M/s. Tata Engineering and Locomotive Company but all automobile manufacturers were allowed in May, 1961 to increase the ex-factory net dealer and retail selling prices of their vehicles to the extent indicated below: —

(i) By an amount equal to the amount actually paid by the manufacturers as customs/excise duties on components/raw materials as a direct consequence of the provisions of the Finance Act, 1961; and

(ii) In the case of import of components and raw materials from West Germany, to the extent the prices of the materials are actually increased as a result of the recent revaluation of the Deutsche Mark.

The revision of prices of motor vehicles on this account do not involve any increase in the manufacturers' or dealers' margin of profit.

Central Park in Connaught Circus, New Delhi

3344. **Shri Ram Krishan Gupta:** Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 4010 on the 27th April, 1961 and state at what stage is the scheme to shorten the central park in Connaught Circus with a view to provide more parking space in the Capital?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): The matter is still under consideration.

Fertilizer Plant at Trombay

3345. { **Shri Ram Krishan Gupta:**
Shri Assar:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No.